

at their discretion for manufacturing infant milk food and the product so manufactured has also to conform to the standards of infant milk food laid down in the P.F.A. Rules, 1955 and shall bear the date of expiry on the label.

(e) Adequate arrangements exist for ensuring that the supplies of gift commodities received from EEC by the I.D.C. are of the right specification and quality under Operation Flood II Project. The quality of infant milk foods are checked by the State Government and Union Territory Administrations under the provision of Prevention of Food Adulteration Act.

Manufacture of Baby Food from Skimmed milk powder and Butter oil

102. SHRI SRIHARI RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether food for infants is being manufactured from imported/donated skimmed milk powder and butter oil;

(b) the reasons for dependence for the manufacture of baby food on the skimmed milk powder and butter oil;

(c) quantity of imported/donated skimmed milk powder and butter-oil during the last three years; and

(d) steps taken by Government to increase the indigenous output in this field to reduce dependence on imports ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) The Indian Dairy Corporation is not supplying and imported/donated skimmed milk powder and butter oil to the manufacturers of infant milk food for the production of infant milk food.

(b) Does not arise.

(c) The quantity of skimmed milk powder and butter oil received as gift from EEC/CLUSA during 1982-83 to 1984-85 are as under :

(Quantity in Tonnes)

Year	Skimmed milk powder	Butter Oil
1982-83	37,572.528	9331.050
1983-84	7,694.700	599.260
1984-85	68,803.278	15859.397

(d) The estimated milk production in the country has increased from 21.60 million tonnes in 1969-70 to 38.74 million tonnes in 1984-85 due to the impact of various Central, Centrally sponsored and the State Plan schemes, which also include Operation Flood programmes. The estimated indigenous production of milk powder including infant milk food has increased from 22,354 metric tonnes in 1970 to 95,600 metric tonnes in 1984.

Electricity and water Charges Dues against Former Central Ministers and M.Ps.

103. SHRI M. RAGAUMA REDDY : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the amount of arrears towards electricity and water charges which have been outstanding against former Central Ministers and former MPs ; and

(b) the steps taken by Government for the recovery of these dues ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) Information is being collected and will be placed on the Table of the House.

Storage Facility for Fruits and Vegetables

104. SHRI M. RAGHUMA REDDY : SHRI SUBHASH YADAV ; SHRI DHARAM PAL SINGH MALIK :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :